

## **Punjab Appropriation (No. 2) Act, 2012**

### **5 of 2012**

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## **Punjab Appropriation (No. 2) Act, 2012**

### **5 of 2012**

AN ACT to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes of the financial year ending on the thirty-first day of March, 2013. Be it enacted by the Legislature of the State of Punjab in the Sixty-third Year of the Republic of India as follows : --

#### **1. Short Title :-**

This Act may be called the Punjab Appropriation (No. 2) Act, 2012.

#### **2. Issue Of (--) 57648,27,26,000 Out Of The Consolidated Fund Of The State Of Punjab For A Part Of The Financial Year 2012-2013 :-**

From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums not exceeding those specified in column 5 of the Schedule, appended to this Act, amounting in the aggregate to the sum of (--) 57648,27,26,000 (Rupees fifty seven thousand six hundred forty eight crore, twenty seven lacs and twenty six thousand only) towards defraying several charges, which will come in the course of payment to be made during the Financial Year, 2012-2013, in respect of the services and purposes, specified in column 2 of the said Schedule.

### **3. Appropriation :-**

The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule in relation to the financial year ending on the thirty-first day of March 2013.

#### **SCHEDULE 1**

THE SCHEDULE

(Rupees in Thousands)

THE SCHEDULE					
(Rupees in Thousands)					
			Sums not exceeding		
Demand No.	Services and purposes		Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2		3	4	5
1	Agriculture and Forests	Revenue Capital	8524444000 84335000	2080000 0	8526524000 84335000
2	Animal Husbandry and Fisheries	Revenue Capital	4184411000 545100000	600000 0	4185011000 545100000
3	Co-operation	Revenue Capital	1125222000 10000	5000000 0	1130222000 10000
4	Defence Services Welfare	Revenue Capital	333755000 140000000	10000 0	333765000 140000000
5	Education	Revenue Capital	59038982000 2543875000	236336000 0	59275318000 2543875000
6	Elections	Revenue Capital	796626000 0	11000 0	796637000 0
7	Excise and Taxation	Revenue Capital	1810585000 0	510000 0	1811095000 0
8	Finance	Revenue Capital	49267405000 10552020000	66621112000 106057940000	115888517000 116609960000
9	Food and Supplies	Revenue Capital	8403136000 5634000	500000 0	8403636000 5634000
10	General Administration	Revenue Capital	1963246000 263700000	74738000 0	2037984000 263700000
11	Health and Family Welfare	Revenue Capital	22141421000 1890629000	4431000 0	22145852000 1890629000
12	Home Affairs and Justice	Revenue Capital	38511053000 937215000	586527000 0	39097580000 937215000
13	Industries	Revenue	2002451000	0 0	2002451000

13	Industries	Revenue Capital	2003451000 157675000	0 0	2003451000 157675000
14	Information and Public Relations	Revenue Capital	400373000 5000000	0 0	400373000 5000000
15	Irrigation and Power	Revenue Capital	59744495000 9664702000	0 0	59744495000 9664702000
16	Labour and Employment	Revenue Capital	640453000 0	0 0	640453000 0
17	Local Government, Housing and Urban Development	Revenue Capital	5767004000 11030054000	0 0	5767004000 11030054000
18	Personnel and Administrative Reforms	Revenue Capital	171918000 180800000	65950000 0	237868000 180800000
19	Planning	Revenue Capital	1050572000 1157700000	100000 0	1050672000 1157700000
20	Programme Implementation	Revenue Capital	0 0	0 0	0 0
21	Public Works	Revenue Capital	13399389000 6768200000	82800000 0	13482189000 6768200000
22	Revenue and Rehabilitation	Revenue Capital	13209590000 80640000	2080000 0	13211670000 80640000
23	Rural Development and Panchayats	Revenue Capital	18309199000 1910874000	10000 0	18309209000 1910874000
24	Science, Technology and Environment	Revenue Capital	179144000 119900000	0 0	179144000 119900000
25	Social and Womens Welfare and Welfare of Scheduled Castes/ Backward Classes	Revenue Capital	25894357000 8031005000	6301000 0	25900658000 8031005000
26	State Legislature	Revenue Capital	313484000 0	8000000 0	321484000 0
27	Technical Education and Industrial Training	Revenue Capital	2318745000 1523388000	200000 0	2318945000 1523388000
28	Tourism and Cultural Affairs	Revenue Capital	300214000 896850000	229730000 0	529944000 896850000
		Revenue	3557409000		3557709000

29	Transport	Revenue Capital	333740000 268320000	300000 0	333740000 268320000
30	Vigilance	Revenue Capital	376278000 453000	3020000 0	379298000 453000
	Total:	Revenue	343736361000	67930346000	411666707000
		Capital	58758079000	106057940000	164816019000
	Grand Total:		402494440000	173988286000	576482726000